

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 7th December, 2015

No. HCM/ A-72/2015-Estt/14770 The High Court of Manipur is pleased to declare the list of Recommended Candidates and the Wait Listed Candidates for appointment to the post of "Law Assistant" (on contract basis) for a period of 1 (one) year for the High Court of Manipur.

LIST OF RECOMMENDED CANDIDATES:

(In order of merit)		
Sl. No	Roll No.	Name of the Candidates
1.	LA06	Tonthinnganbi Koijam
2.	LA07	Rajshree Yambem
3.	LA08	Jenit Kongbrailatpam

WAIT LISTED CANDIDATES:

(In order of merit)		
Sl. No	Roll No.	Name of the Candidates
1.	LA15	Mathew Nakhu
2.	LA10	Neeta Sapam

Further, they are informed to collect offer form for the above post from this Registry on 8th December, 2015 during office hours.


(GOLMEI GAIPHULSHILLUI)
REGISTRAR
HIGH COURT OF MANIPUR

Contd...../-

Endt. No. HCM/A-72/2015-Estt/14771-86
Copy to:-

Imphal, the 7th December 2015

1. The Secretary (Law), Government of Manipur.
2. The Commissioner (Vigilance), Government of Manipur.
3. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur
- He is requested to upload the above notification in the Official Website of this Registry.
4. The Joint Registrar (Admn./ PM&P), High Court of Manipur.
5. The Deputy Registrar (Judl), High Court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. All the Assistant Registrars/Librarian-cum-Research Officer, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
10. The Director, Information and Public Relation, Imphal.
- with one spare copy for favour of wide publicity in the News Item.
11. The Director, Doordarshan Kendra, Imphal
- for favour of broadcasting as News Item.
12. The Assistant News Editor, AIR, Imphal
- for favour of broadcasting as News Item.
13. The Editor: ISTV Network/Impact TV, Imphal
- for favour of broadcasting as News Item.
14. The P.A. to Registrar General, High Court of Manipur.
15. Notice Board/Guard File
16. Concerned file.


REGISTRAR
HIGH COURT OF MANIPUR
